

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
CA(CAA)- 70(PB)/2020

IN THE MATTER OF:

Celestial Finhold Pvt Ltd
Vs
Celestial Knits & Fabs Pvt Ltd.


... Applicant / Petitioner

Order under Section 230-232.

Order delivered on 21.10.2020

ORDER

Renotified to 27.11.2020.


(Madhu Narula)
Court Officer

21.10.2020
Deepak